

section 30 of the Advocate Act into force is under consideration of the Government.

### **Export of Tea vis-a-vis Jute**

**727. SHRI RAJVEER SINGH:** Will the Minister of COMMERCE be pleased to state:

(a) the figures of exports of tea vis-a-vis

jute during the 1988, 1989, 1990; and

(b) the efforts being made by Government to accelerate export of tea to traditional buyers?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) The estimated figures of export earnings for the three years are as under:—

(Rs. in Crores)

<i>Year</i>	<i>Tea*</i>	<i>Jute Products</i>
1987-88	621.8	225.9
1988-89	644.2	239.1
1989-90	763.3 (Prov) (Apr-Jan)	221.3

\* Source : Tea Board)

(b) To encourage the export of Indian tea, Govt. have taken various steps including:—

- (i) Full rebate of excise duty on exports of loose tea.
- (ii) In addition to full rebate of excise duty on loose tea used in the manufacture of Packet Tea, the full rebate of addl. excise duty on exports of Packet Tea (Upto 1 Kg).
- (iii) Full rebate of excise duty on exports of Instant Tea.
- (iv) Grant of cash compensatory support at 8% for tea bag and Instant tea and at 18% for packet tea, tea caddies and tea chestiest.
- (v) Introduction of cash compensatory support @ 12 % of F.O.B. for 'Quick Brewing' Black Tea.

(vi) Grant of import replenishment on exports of packet tea at 10%, tea bag at 10%, Instant tea at 20% and for bulk tea at 4%.

### **AIR/TV Coverage of Talcher and NALCO Nagar in Orissa**

**728. SHRI BHAJAMAN BEHERA:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Talcher town and NALCO Nagar of Orissa still remain outside the coverage of Doordarshan, All India Radio and Commercial Broadcasting;

(b) whether some proposals have been received from the State Government in this regard; and

(c) if so, the steps taken/proposed to be taken by Government to provide low power TV transmitters and Radio Station/Broad-